

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -** Nomination of **Sri S.Shiva Kumar**, III Addl. District and Sessions Judge, Gadwal, Mahabubnagar District to undergo the outreach programme “**ICT & eCourts Induction Programme for the newly recruited District Judges**” (EC-18\_2022) scheduled on 25.03.2022 and 26.03.2022 at Telangana State Judicial Academy, Secunderabad - Relief Arrangements - **ORDERS - ISSUED.**

**READ:** 1. High Court's Order Roc.No.3244 & 3480/2021-B.Spl., dated 25.11.2021.  
2. E-Committee, Supreme Court of India letter dated 08.03.2022.  
3. Letter Roc.No.952/2022/TSJA-Secunderabad, dated 10.03.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

**ORDER ROC.NO.1138/2022-B.SPL.-B.SPL., DATED: 16 .03.2022**

**The High Court is pleased to pass the following orders:**

The Officer mentioned in Column No.2, is hereby nominated to undergo the outreach programme “ICT & eCourts Induction Programme for the newly recruited District Judges” (EC-18\_2022) scheduled on 25.03.2022 and 26.03.2022 at Telangana State Judicial Academy, Secunderabad, Further the officer mentioned in Column No.3, will be in-charge of the post mentioned in Column No.2, during the above said period.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	<b>SRI S.SHIVA KUMAR,</b> III Addl. District and Sessions Judge, Gadwal, Mahabubnagar District	Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Gadwal, Mahabubnagar District

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In case the officer(s) mentioned in Column number 3, is either on leave or not available for any other reason the Prl. District and Sessions Judge, Mahabubnagar, shall make alternative incharge arrangements and intimate the same to the High Court.

**NOTE:** The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the programme at Telangana State Judicial Academy.

  
16/3/22  
**REGISTRAR (VIGILANCE)**

**To**

1. The officer concerned.
  2. The Incharge officer.
  3. The Director, Telangana State Judicial Academy, Secunderabad.
  4. The Prl. District and Sessions Judges, Mahabubnagar.
  5. The I Addl. District and Sessions Judges, Mahabubnagar.
  6. The III Addl. District and Sessions Judges, Gadwal, Mahabubnagar District.
  7. The Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Gadwal, Mahabubnagar District.
  8. The District Treasury Officer, Mahabubnagar.
  9. The Sub Treasury officer, Gadwal, Mahabubnagar District.
  10. The Section Officers:
    - (a) Special Officers Section
    - (b) Vigilance Cell
    - (c) E-Section
    - (d) Work Review Cell
    - (e) O.P Cell
    - (f) B-Section
    - (g) Accounts Section
    - (h) Computer Section
    - (i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.

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